

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 226 of 2013 & I.A. No. 230 of 2014 & A. No. 227 of 2013 & I.A. No.  
229 of 2014**

**Dated : 22<sup>nd</sup> August, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**M/s. Jindal Steel & Power Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Prateek Kumar

Counsel for the Respondent(s) : Mr. C.K. Rai for CSERC

**ORDER**

Learned counsel for the State Commission requests some time for taking some instructions. Accordingly, post the matter for further hearing on **16<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**